

NATIONAL COMPANY LAW TRIBUNAL
 राष्ट्रीयकंपनीविधिअधिकरण
 CUTTACK BENCH
 कटकखंडपीठ

ORDER SHEET OF THE HEARING ON 15th NOVEMBER, 2023, 10:30 A.M.
TP No. 3/CB/2023 CP No. 4147/MB/2018, MA No. 2/CB/2023 Misc. No. 1371/2018
Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Mahendra Kumar Gupta & Ors. -Vs- Sourabh Rolling Mills (P) Ltd. & Ors.
Under Section	241-242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Ms. Yukta Joshi, Adv.

For Respondent (s)

ORDER

TP No. 3/CB/2023 CP No. 4147/MB/2018

Ld. Proxy counsel Ms. Yukta Joshi appeared for the petitioner counsel Mr. Vijay Atre. There is no representation for the respondent. This is a matter received by transfer from the NCLT Mumbai Bench on the point of territorial jurisdiction. After the receipt of the case records by this Tribunal new number assigned, and notices were issued to both sides. The notices sent to the respondents through speed post are served, despite of service of notices none appeared for the respondents. The notices sent to the petitioners 1 to 3 are returned with postal endorsement addressee left without instruction. The counsel on record for petitioner not present. From the records, it appears that in the main CP reply of R1 filed, and others not yet filed. At this juncture, petition is adjourned directing the registry to send notices to the respondents 1 to 5 through e-mail and also to Mr. Jatin Sehgal Advocate who undertook to file vakalatnama to R1 to R4 on 10.12.2018 before the NCLT Mumbai. Petitioner is directed to file rejoinder, if any for R1 reply. Petitioner is directed to issue notice informing next date of hearing to respondents through speed post and e-mail. List the matter by 10.01.2024.

MA No. 2/CB/2023 Misc. No. 1371/2018

This is an application filed for an interim injunction, received by transfer, counter of R2 to 4 already found on record issue notice to R1 and R5. Call with main petition by 10.01.2024

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)

Pawan Sao
 (Steno)